

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 73/14/ND/17

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

NAME OF THE COMPANY: Pearl International Tours and Travels Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	None		
	For the Respondent:	Mr. Manish Raj, CP for ROC, Delhi		

ORDER

Notice to the Petitioner through Counsel.

Report of the ROC be filed.

To come up on 18th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)